NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No.92/Chd/Pb/2017

In the matter of:

Silvertoan Papers Ltd.

...Petitioner

Vs.

BBF Homecare Products Ltd.

...Respondent

Present:

Mr. Alok Kumar Kuchhal, Advocate for petitioner.

Mr. Pradeep Nauharia, Advocate for respondents.

Learned counsel for petitioner filed track report of the postal

department showing delivery of the postal article containing copy of the petition

and entire paper book sent to the respondent on 07.10.2017. Affidavit of

service in compliance with the order dated 25.09.2017 has been filed along with

the documents. Mr. Nauharia, Advocate filed Memo of Appearance for the

respondent and seeks time for arguments. It is directed that Power of Attorney

along with Board resolution and reply / objections, if any, be filed by 23.10.2017

with copy advance to the counsel opposite.

List the matter for arguments on 24.10.2017.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

October 09, 2017